

rised by the American Intelligence experts. May I have that assurance from the Government so that we can function with dignity, sense of independence and self-respect? Would the Prime Minister assure the House on that score?

SHRI MORARJI DESAI: I do not know how many times I am to assure the House and the country. I have already done it. Is it necessary to do so everytime some one asks for it.

Let me tell you what I have to say. I have heard you with patience. There is no question of using any device against anybody. We do not believe in that kind of a thing. That does not mean that we are not prudent or we do not take precautions. But we are not going to act in an unfriendly manner to any country whatsoever even if that country is not friendly. We will not imitate them. We will try to see that they become friendly and also help us to protect our own interests. That is how we wish to proceed in this matter and other matters. I do not know what other assurance my hon'ble friend wants. We are truly and properly non-aligned and we want to be friends with all.

13.5 hrs.

PUBLIC ACCOUNTS COMMITTEE

SEVENTY-FIRST AND SEVENTY-SECOND REPORTS

SHRI C. M. STEPHEN (Iaukki)
I beg to present the following Reports of the Public Accounts Committee:—

(1) Seventy-first Report on paragraphs 7, 13 and 14 of the Report of the Comptroller and Auditor General of India for the year 1975-

76, Union Government (Posts and Telegraphs) relating to the Ministry of Communications.

(2) Seventy-second Report on paragraph 26 of the Report of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Civil) on Import of Rapeseed and Rapeseed Oil from Canada to the Ministry of Civil Supplies and Cooperation.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

FIFTH REPORT

DR BAPU KALDATE (Aurangabad): I beg to present the Fifth Report of the Committee on Absence of Members from the Sittings of the House

13.51 hrs.

AIR (PREVENTION AND CONTROL OF POLLUTION) BILL*

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to move for leave to introduce a Bill to provide for the prevention, control and abatement of air pollution, for the establishment, with a view to carrying out the aforesaid purpose, of Boards for the prevention and control of air pollution, for conferring on and assigning to such Boards powers and functions relating thereto and for matters connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the prevention, control and abatement of air pollution, for the establishment, with a view to carrying out the aforesaid purpose, of Boards for

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 17-4-76.